

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.583/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Aadhar Dealcomm Pvt.Ltd.& Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D.N. Sharma) Adv for petitioners
2. Mr T. Khastan)

[Signature]
17/11

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have not filed the List of Dates and Synopsis. Petitioners are directed to file List of Dates and Synopsis within 7 days from today.

List on 12/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)